

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-103

IA-5251/2020

IN

IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 21.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Ashok Panigrahi, Mr. Nabab Singh, Advocates

For the Respondent/CD :

For the Intervener : Ms. Nikshubha Sethi, Adv. for the Resolution Professional

ORDER

IA-5251/2020 :

Both sides are present. The Resolution Professional is directed to file a supplementary Affidavit giving the detail of the documents required. After receiving the copy of the supplementary affidavit, the required information will be provided and a compliance Affidavit will be filed by the respondent before the next date of hearing.

List on 29.1.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit